

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Athena Energy Ventures Private Limited Date of Commencement of Liquidation: 21-07-2022; List of Stakeholders as on Date: 08-02-2023; Name of IP: Mr. Kumar Rajan; Process Number: 1; Last 5 digit of registration number: 12116

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	5103000	1	5103000				NA
2	Liquidation costs incurred till date	1	39917	1	39917				NA
3	Secured financial creditors	11	157938690877	11	151012582332		6926108545		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	414581	1	378120		36461		<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	8967073629	5	5652077920		3314995709		<a href="#">Annexure 9</a>
Total		19	166911322004	19	156670181289	0	10241140715	0	